

(1)

O.A. No.371/03

29.07.03

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr.D.R. Tewari, A.M.

Sri B Tewari learned counsel for the applicant and Sri S.K. Mishra holding brief of Sri Dhananjay Awasthi learned counsel for the respondents.

^{in application}
By this ~~OA~~, applicant has prayed for dismissing the O.A. as not pressed. The application is accordingly dismissed as not pressed.

No order as to costs.

Copy of the order shall be given within 24 hours to the counsel for the parties.

Dhananjay
Member-A.

[Signature]
Vice-Chairman.

Manish/-